

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRJAVYAS):

(a) Three Kannada feature films were telecast by Delhi Doordarshan during the current year.

(b) and (c). No fixed time is allocated by Delhi Doordarshan to any language including Kannada. Kannada programmes are telecast on rotational basis from Delhi Kendra in the chunk for regional languages, in addition to telecast of Kannada films in the National Network and Kannada programmes in the second channel.

Protection of Seniority of Persons on Deputation Under Centrally Sponsored Programmes

4824. DR. LAXMINARAYAN PANDEYA:
SHRI CHETAN P.S.
CHAUHAN:

Will the PRIME MINISTER be pleased to state:

(a) whether his Ministry had registered names of the employees of various organisations like Engineering Projects India Ltd., Rural Electrification Corporation, National Lignite Corporation, NALCO, AIIMS, Delhi University, BHEL and State Government Departments like UPSEB, RSEB, HSEB etc. for foreign assignments under various centrally sponsored programme like ITEC during 1983 to 1998 on their panel of experts with a no objection certificate from their respective employers:

(b) if so, the details thereof;

(c) whether there had been any instances where the seniority and pay of any of the above deputationist was not protected by the parent departments inspite of submission of no objection certificate by such de-

partments before the selection of such candidates for foreign assignments; and

(d) if so, the details of such employees and the reasons for violating the orders and the action proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI MARGARET ALVA): (a) Yes, Sir. The names of employees of various organisations had been registered for foreign assignments under various centrally sponsored programmes like ITEC during 1983 to 1988 after these were duly forwarded by their employers.

(b) The details are not available as the records pertaining of this period have been weeded out.

(c) According to the available record, there is one case where the seniority of an officer deputed under the ITEC programme was not protected by his employer.

(d) The case relates to Shri Sudhir Kumar of BHEL. He has filed a Civil Suit in the Delhi High Court, which is being defended. The matter is sub-judice.

Import of Films

4825. SHRI CHETAN P.S.
CHAUHAN:
SHRI DATTATRAYA BANDARU:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of foreign films imported during January to July, 1991;

(b) the amount spent thereon:

(c) whether the Government propose to stop the import of foreign films; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) 24 foreign films were imported during January to July, 1991.

(b) Rs. 48 lakhs.

(c) The Government in the Ministry of Information and Broadcasting do not have any proposal to stop the import of foreign films.

(d) There is a large audience in India for foreign films. Films reflecting artistic and technical achievements from all over the world are imported with a view to encouraging creating interaction between Indian and international cinema. Besides, it is also important for Indian film makers to be familiar with the latest trends in film making in the rest of the world.

[*Translation*]

Air Station at Rourkela, Bolangir and Behrampur

4826. SHRI SRIKANT JENA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have sanctioned the proposals to set up radio stations at Rourkela, Bolangeir and Behrampur; and

(b) if so, the progress made in this regard and the date by which the work would be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) Yes, Sir.

(b) The transmitter and studio equipment required for establishment of Radio Stations at Rourkela and Bolangir have been received and the civil works for construction of the building have commenced. Plans have been made to make these two projects technically ready during 1992-93.

The technical area for Behrampur Radio Station is ready and installation of the equipment has been taken up. As per the present indications, the project is envisaged to be technically ready during 1991-92.

Approval to Rajghat Hydro Electric Project of Madhya Pradesh

4827. SHRI VISHWESHWAR BHAGAT: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Rajghat hydro electric project of Madhya Pradesh is lying pending with the Planning Commission for approval;

(b) if so, the details thereof:

(c) the time by which the approval is likely to be given;

(d) whether technical and financial clearance has already been given to the said project; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) No, Sir.

(b) Does not arise.

(c) to (e). Planning Commission has given investment approval to Rajghat Hydro Electric Project (3x15 MW) at an estimated cost of Rs. 37.47 crores on 1.8.1991. This is